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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(CRL) 1542/2020, CRL.M.A. 19839/2021 & CRL.M.A. 19840/2021

IN RE: DESIGNATED COURTS FOR MPS/MLASPetitioner
Through:

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Ms. Manisha Agrawal Narain, CGSC
with Mr. Chandan Deep Singh,
Advocate for UOI.
Mr. Rajat Aneja and Mr. Aditya
Sharma, Advocates for R-3.
Mr. Anyesh Roy, DCP Legal
Division, PHQ, (through VC).

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER

%

24.01.2025

List on 19th March, 2025.

DEVENDRA KUMAR UPADHYAYA, CJ

TUSHAR RAO GEDELA, J

JANUARY 24, 2025

Yrj